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ON-1382/05

8.12.2005

Hon. Mr. D. R. Tiwari, A.M.

Shri Rakesh Prasad, learned Counsel for the applicant. Shri A.K. Gaur, learned Counsel for official respondents. Shri A.K. Dave, learned Counsel for private respondent No. 5.

Learned Counsel for the applicant seeks permission to withdraw this O.A. He is allowed to withdraw it. The O.A. is dismissed as withdrawn with liberty to agitate for redressal of his grievances, if any.

Misc. Application filed by Shri A.K. Gaur is taken on record.

D. R. Tiwari
A.M.

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